उसके वित्तीय निहितार्थ क्या हैं?

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प्रधान मंत्री कार्यालय में राज्य मंत्री और परमाण् ऊर्जा तथा अंतरिम विभागों के राज्य मंत्री तथा विज्ञान और प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री भवनेश चतुर्वेदी) : (क) जी,नहीं।

(ख) जी, नहीं। किन्तु इलैक्ट्रानिकी विभाग, गैर-सरकारी संगठनों (एन०जी०ओ०) तथा स्वैच्छिक एजेंन्सियों सहित गैर-औद्योगिक-ग्राहकों के लिए इलैक्ट्रॉनिकी के अनप्रयोग से संबंधित अपने कार्यकलापों के अंतर्गत कम्पयुटरो के प्रयोग में महिलाओं के प्रशिक्षण के प्रस्तावों पर गृण-दोष, के आधार पर विचार करता हैं और साथ ही देश में ग्रामीण लोगों को इलैक्ट्रॉनिकी के लाभ भी पहुंचाता हैं। संबंधित गैर-सरकारी संगठनों द्वारा कार्यन्वित की जाने वाली और इलैक्ट्रॉनिक विभाग द्वारा निगरानी की जाने वाली समृचितए परियोजनाओं को सहायता अनुदान किया जाता हैं।

(ग)यह प्रश्न ही नहीं उटता।

Funds released to states to spread awareness of HIV

1035.DR. MURLI MANOHAR JOSHI: SHRI TRILOKI NATH CHATURVEDI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the funds allocated/released to spread awareness of HIV during the past three years to each of the States together with the percentage of utilisation; and
- (b) the funds released State-wise to NGOs for AIDS awarencess programmes?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A. R. ANTULAY): (a) and (b) the required information is given at Annexure [See Appendix 175, Annexure Nos. 28 and 291

Misuse of funds, for JRY in Different States

1036. SHRI RAHASBIHARI BARIK: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state: (a) whether it is a fact that the funds allocated to different State

Governments in 1995-96 have not been properly spent;

to Questions

- (b) if so, the reasons for the under utilisation and misutilisation of funds under JRY in different Stales:
- (c) the State-wise reports in this regard as on 31st October, 1995; and
- (d) the steps taken to plug the loopholes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI MUTTEMWAR): (a) to (b) The rate of utilization of funds under JRY for all the Stales and UTs. together in the country was about 52% of the total available resources as on 31 October, 1995. A statement showing the State-wise utilisation of funds under the Scheme is given below. It may be staled that the rate of utilisation of funds during the first half of the year is generally low on account of the monsoons in most parts of the country. It has been observed, that the rate of utilisation picks up further during the second half of the

In order to ensure proper utilisation of funds, the implementing agencies are required to submit Utilisation certificates and an Audited Statement of accounts to the centre. JRY. funds of the DRDA and the Panchayat levels arc required to be maintained in a separate account. Further, the second instalment of funds to the States is released to the implementing agencies only when they have utilized 50% or more of the available funds with them i.e. opening balance of the year and the amount received during the year.

Apart from the above measures which are inter-alia built into guidelines, the Centre has recently written to the State Governments requesting them to Constitute State/District and Block level Vigilance Committees for monitoring the use of funds and the implementation of the Scheme at the respective levels.

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Statement Resources Released and Expenditure Under JRY During 1995-96.

SI.	State/UT s	Total Releases	Expenditure	%
No.		(O.B + Central + State)	(Rs. Lakhs)	
1	2	3	4	5
1.	Andhra Pradesh	21321.05	12460.16	58.44
2.	Arunachal Pradesh	381.95	69.28	18.14
3.	Assam	7914.72	3967.04	50.12
4.	Bihar	64496.98	32432.19	50.28
5.	Goa	428.90	222.76	51.94
6.	Gujarat	9496.10	5522.02	58.15
7.	Haryana	2003.22	1022.46	51.04
8.	Himachal Pradesh	1040.53	431.41	41.46
9.	J & K	2630.14	822.98	31.29
10.	Karnataka	17538.18	8495.76	48.44
11.	Kerala	3835.01	2810.65	72.53
12.	Madhya Pradesh	34139.64	13211.51	38.70
13.	Maharashtra	30905.73	13258.76	42.90
14.	Manipur	607.71	272.00	44.76
15.	Mcghalaya	709.16	100.11	14.12
16.	Mizoram	220.93	185.34	83.89
17.	Nagaland	443.79	0.00	0.00
18.	Orissa	25172.87	10530.78	41.03
19.	Punjab	2848.91	408.38	14.33
20.	Rajasthan	13698.10	7171.63	52.35
21.	Sikkim	186.78	296.26	158.62
'22.	Tamil Nadu	16403.31	17284.24	105.37
23.	Tripura	600.49	510.56	85.02
24.	Uttar Pradesh	55604.69	32008.03	57.56
25.	West Bengal	24917.89	11175.51	44.85
26.	A & N Island	76.34	19.68	25.78
27.	D & N Haveli	43.37	14.81	34.15
28.	Daman & Diu	66.85	12.26	18.34
29.	Lakshdweep	54.24	19.69	36.30
30.	Pondicherry	306.69	113.13	36.89
		338134.25	174849.41	51.71

As on 31.10.95

O.B. Opening balance at the beginning of the financial year.